NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S)

: M/s Alpha Helical Pumps Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) For TK Bhaskar Shwetha Vorsudevan 2. VINEUT SUBRAMANI 3. Ambili Menon.

for his

ORDER

Ms Swetha Vasudevan, Counsel for petitioners present. Shri Vineet Subramani, counsel for R1 & R2 present. Ms Ambili Menon, counsel for R3 present and sought time to file counter in the main CP. Time extended with direction to file counter and serve copy of the same to the other side before the next date of hearing. Counsel for petitioner stated that she filed CA 39/2016 to which counsel for R1 & R2 stated that it has not been properly filed and not conforming to the rules and also not verified by the Registry. Counsel for respondents is directed to file objections to the points raised by him and serve copy of the same to the other side. Time extended at request. Put up on

14.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)